

(9)



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/61/2016
NAME OF THE PETITIONER(S) : Shri. T. Sathiah
NAME OF THE RESPONDENT(S) : Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.M. SATHIAH	Counsel for Petitioner	
2. TV. LAKSHMANAN	Counsel for 3rd Respondent	

ORDER

Counsels for both the parties are present. Counsel for R3 filed preliminary counter; copy of which is given to the other side. However, looking into the facts and circumstances of the case involved, Counsel for R3 is directed to file detailed counter before next date of hearing, failing which the right of filing counter shall stand forfeited.

Put up on 09.03.2018 at 10.30 A.M.

-sdr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)